

**OFFICE OF THE
CHAIRMAN DISTRICT LEGAL SERVICES AUTHORITY:
KATHUA.**

Sub: First E-Lok Adalat or VC Lok Adalat in UT's of J&K & Ladakh on Saturday, 22nd August 2020.

ORDER

In pursuance to the communication received from Member Secretary, SLSA vide letter No. SLSA/ LS/NLA/2020/09 dated 31.07.2020 on the subject cited above, all the judicial officers of this District are directed to comply with the directions contained in above mentioned letter which has already been circulated through whats app by the undersigned and shall make preparation step by step for conducting said Lok Adalat under an intimation to this office. Mrs. Arti Mohan, Secretary, DLSA, Kathua is nominated as Nodal Officer for the purpose of this Lok Adalat and she shall be assisted by Mrs. Jasminjot Kour, Junior Assistant and Mrs Anit Pawar, Accounts & Computer Assistant DLSA for receiving the application forms etc. and the mail addresses of the Nodal Officer and officials named above are given as below:-

e.mail id dlsa kathua 11 @ gmail.com

Whats app Nos. 7889950842 Jasminjot Kaur (J.A)
8825026391 Anita Pawar (Accounts & Computer Asstt)


All the judicial officers shall identify cases with high chances of compromise within two days by contacting the concerned parties or Advocates by virtual mode and submit list of cases to Nodal Officer to enable her to proceed further for filling application forms and taking other steps for this Lok Adalat. System Officer e.courts shall take appropriate steps required to be taken in terms of above mentioned communication of SLSA for conducting such Lok Adalat and at the very outset shall upload the above mentioned communication on the website of this Court along-with application forms and this order for publicity. Names and contact numbers of the technical staff members of this office for the purpose of any required technical assistance are given as under:-

Shivaniguptamca @ gmail.com

- 1, Mrs. Shivani Gupta System Officer. 7006277380.
2. Sh. Pardeep Singh System Assistant 9906083266.

3. Mrs. Seema Chalotra System Assistant 9419888880.

Copy of the SLSA communication and this order be also pasted on the notice board of this Court for information of Advocates and Litigations.

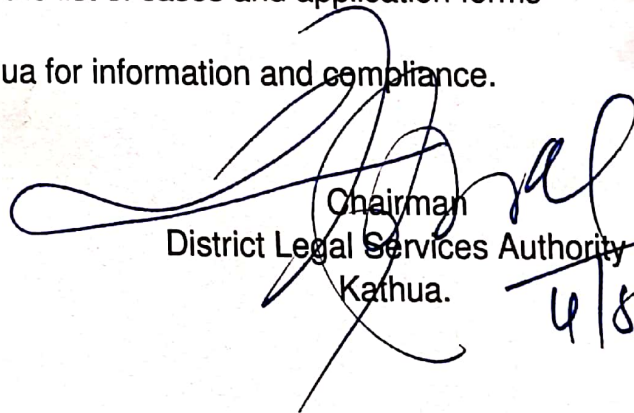

Chairman
District Legal Services Authority
Kathua. 4/8/2020

No. 3579-84/PDSJK

Date: 5.8.2020

Copy to the:

1. Member Secretary J&K Legal Services Authority, Srinagar, for information.
2. All Judicial Officers of this District for information and compliance.
3. Nodal Officer for information and compliance.
4. President Bar Association, Kathua for circulation among Bar Members for information and submitting the list of cases and application forms for compromise.
5. System officer, e.Courts, Kathua for information and compliance.
6. Office file.


Chairman
District Legal Services Authority
Kathua. 4/8/2020